

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. CP(CAA)1022/MB/2020
INCA(CAA)1034/MB/2020

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Polyplast Agencies India Private Limited

Section: 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Ms. Vidisha Poonja appeared for the Petitioner. Ms. Rupa Sutar the authorized representative appeared for the Regional Director. The authorized representative on behalf of RD is directed to place on record the Additional Affidavit filed by the Regional Director before the next date of hearing.

List the matter for hearing on **09.08.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)